

**Reducing stake in PSUs**

2432. SHRI K. K. RAGESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is planning to reduce its stake in various PSUs such as NTPC, Power Grid Corporation and BHEL; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) and (b) As per the information furnished by the Department of Investment and Public Asset Management (DIPAM), the nodal Department for disinvestment of Government equity, the Government has decided to reduce its stake in NTPC and BHEL by 10% and 5% respectively through Offer For Sale (OFS). Currently, there is no proposal to reduce stake in Power Grid Corporation of India Ltd.

**Performance of loss making PSUs**

2433. SHRI HISHEY LACHUNGPA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether any fresh initiatives have been taken by Government for improving the performance of loss making Public Sector Undertakings (PSUs);

(b) whether there is any plan for better or alternate utilisation of excess employees in many of these PSUs;

(c) whether there are any attempts to bring down the component of wasteful or avoidable expenditure in these PSUs;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) Department of Public Enterprises (DPE) has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak CPSEs". As per the guidelines, the administrative Ministries/ Departments are responsible to monitor the sickness of CPSEs under their control based on their performance and to take redressal measures. Based on their